

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 198 OF 2019

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Tata Power Delhi Distribution Limited ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Revanta Solanki
Mr. Vikas Maini
Mr. Suhael Buttan
Mr. Krishnesh Bapat

ORDER

Finally, two weeks' time is granted to file objections failing which it shall be taken as nil.

List the matter on **24.09.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson